संसद के पुस्तकालय में रख दी गयी हैं, जिनमें अन्य बातों के साथ-साथ उस वर्ष के दौरान विदेशी अभिदाय देने वाले स्रोतों के नाम, उनके द्वारा उपलब्ध करायी गयी राशि, इस प्रकार का अभिदाय प्राप्त करने वाले संगठनों के नाम होते हैं। चूंकि सूचना देने वाली 11,000 से अधिक इकाईयां हैं। अतः वर्ष 1995-96 के आंकड़े अभी तैयार नहीं हैं क्योंकि इनकी छंटाई और संकलन की प्रक्रिया में काफी समय लगता है। वर्ष 1996-97 की सूचना अभी देय नहीं हुई है।

Optimum utilization of Water Resources in Orissa

3159. SHRI BHAGABAN MAJHI: Will the Minister of WATER RESOURCES be pleased to state:

(a) the specific steps taken by Government for optimam utilisation of water resources in Orissa during Seventh and Eighth Five Year Plan;

(b) whether higher priority needed for the optimum utilization of the available water resources in different States; and

(c) to what extent the same has eben done in Orissa?

THE MINISTER OF WATER RESOURCES (SHRI JANESHWAR MISHRA): (a) to (c) The information is being collected and will be laid on the Table of the House.

Modernisation of Irrigation Project in Andhra Pradesh

3160. SHRI G. PRATHAPA REDDY: Will the Minister of WATER RESOURCES be pleased to state:

(a) Whether any proposal to modernise certain irrigation projects in Andhra Pradesh has been received by the Central Government;

(b) if so, the details thereof and the action taken thereon;

(c) whether the Central Government have provided any assistance for the proposal; and

(d) if so, the details thereof?

THE MINISTER OF WATER RESOURCES (SHRI JANESWAR MISHRA): (a) and (b) 4 modernisation proposals namely Krishna Delta System modernisation, Kumool Ouddapah Canal Modernisation, Godavari Delta System Modernisation and Pennar Delta System Modernisation were received in the CWC for techno-economic appraisal. Out of these, Krishna Delta System Modernisation and Murnool Cuddapah canal Modernisation; have ben found acceptable by the Advisory Committee in April, 1996 and June 1996 respectively subject to obtaining environmental clearance from the Ministry of Environment & Forests and compliance of certain other observations by the State Government. The remaining 2 proposals have been sent back to the State Government for submission of modified proposals after compliance of observations of the CWC.

(c) and (d) The Central assistance is in the form of block loans and grants not tied to any project or the programme. No special Central assisance has been provided to the State Government for implmentation of these proposals.

किराये के परिसरों में कार्य करने वाले भारतीय मिशन

3161. श्री अजीत जोगी: क्या विदेश मंत्री यह बताने की कृपा करेंगे कि:

(क) कितने देशों में भारतीय मिशन कार्य कर रहे हैं;

(ख) किराये के परिसरों में कार्य करने वाले भारतीय मिशनों की संख्या कितनी है;

(ग) इन परिसरों पर किराये के रूप में प्रति वर्ष औसतन कितनी धनराशि खर्च होती है; और

(घ) निकट भविष्य में किन-किन देशों में भारतीय दूतावास परिसर बनाये जाने की संभावना है?

विदेश मंत्री (श्री इन्द्र कुमार गुजराल) (क) भारत सरकार ने 113 देशों में आवासी मिशन स्थापित किए हैं।

(ख) 58 मिशन किराये के परिसरों में कार्य कर रहे हैं।

(ग) पिछले तीन वर्षों अर्थात् 1993-94 से 1995-96 के दौरान इन परिसरों पर औसत वार्षिक व्यय 10.22 करोड़ रुपये था।

(घ) निम्नलिखित देशों में भारतीय मिशनों के लिए परिसरों का अथवा मौजूदा परिसरों के विस्तार करने के लिए परिसरों का शीघ्र ही निर्माण किया जाएगा।

(i) रूसी परिसंघ

(ii) उजबैकिस्तान

(iii) बंगलादेश
(iv) कतर
(v) संयुक्त अरब अमीरात
(v) नेपाल
(vi) वेलारूस
(vii) उक्रेन
(viii) चीन
(ix) ओमान
(x) ब्राजील
(xi) पोलैंड
(xii) जर्मनी
(xiii) नाइजीरिया

विदेशों के साथ राजनयिक संबंध

3162. श्री मोहिन्दर सिंह कल्याण: क्या विदेश मंत्री यह बताने की कृपा करेंगे कि:

(क) भारत के कितने देशों के साथ राजनयिक संबंध ा हैं;

(ख) उनमें से किन-किन देशों में इस समय राजदूत के पद रिक्त हैं;

(ग) सरकार द्वारा उक्त पदों को भरने के लिए क्या कदम उठाये गये हैं?

विदेश मंत्री (श्री इन्द्र कुमार गुजराल): (क) भारत के 195 देशों के साथ राजनयिक संबंध हैं।

(ख) 30 अगस्त, 1996 की स्थिति के अनुसार, आठ राजदूतवासों/हाई कमीशनों में मिशन प्रमुखों की नियुक्तियां की जानी हैं। वे निम्न देशों में स्थित हैं : अफगानिस्तान, कम्बोडिया, डीपीआर कोरिया, मालदीव, मौजाम्बिक, स्वीडन, वियतनाम और यूगोस्लाविया। सात राजदूत/हाई कमिशनर जिन्हें अल्जीयर्स, चीन, क्यूबा, फिनलैंड, मलेशिया, सीरिया और यमन स्थित मिशनों में तैनात किया गया है वे अपना कार्यवार ग्रहण करने की औपचारिकताओं को पूरा करने की कार्रवाई कर रहे हैं।

(ग) उपर्युक्त आठ रिक्त पदों पर मिशन प्रमुख नियुक्ति करने संबंधी कार्रवाई चल रही है।

Proposal for change of Partners Operating Cellular Service

3163. SHRI SATISH AGARWAL: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether any proposal has been received by the Department of Telecommunications for change of Indian and/or foreign partners/ promotors in respect of short-listed parties for operating cellular services in the country;

(b) if so, the details thereof and decision taken in this regard; and

(c) whether it is also a fact that such change of partners was not permitted in the original tender documents; if so, the rationale of such deviation?

THE MINISTER OF COMMUNICATIONS (SHRI BENI PRASAD VERMA): (a) Yes, Sir.

(b) The details are given in the enclosed statement. *(See* below).

(c) The change in Indian/foreign partner's equity holdings have been permitted as per the tender document which provides as follows in this regard:

"In order to provide flexibility to the bidder company, it is clarified that changes in share capital of the bidder company can be made at any time after the effective date subject to relevant laws on the subject and any guidelines issued by SEBI or any statutary authority. However, the share holdingof a foreign promoter whose networth or experience or both have been taken into consideration for determining the eligibility of the bidding company must continue to have a share holding of not less than 10% for at least 3 years from the date of issue of license. As for the Indian promoter, its shareholding shall not go below 10% or the holding at the time of bidding whichever is lower, in the first three years."

In order to give further flexibility, the change of foreign Partner(s) was allowed if the new foreign partner(s) was found stronger in networth and better in experience of cellular network operation subject to no objection from the old foreign partner(s) and subsequent FIPB approval.

As regards to change of Indian partners), the change was permitted if the new Indian promoter company was a subsidiary company (minimum 51% holding of the old Indian promoter).